



GOVERNMENT OF MEGHALAYA

MEGHALAYA MEDICAL ATTENDANCE (FIFTH AMENDMENT) RULES

FOR THE YEAR 1999

GOVERNMENT OF MEGHALAYA
HEALTH AND FAMILY WELFARE DEPARTMENT

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ORDERS BY THE GOVERNOR

NOTIFICATION

The 28th April, 1999

No. Health.136/80/Pt.-I/3:- In exercise of the powers conferred by the proviso to Article 309 of the Constitution, the Governor of Meghalaya is pleased to make the following rules further to amend the Meghalaya Medical Attendance Rules, 1981, namely:-

1. Short title and commencement – (1) These rules may be called the Meghalaya Medical Attendance (Fifth Amendment) Rules, 1999

(2) They shall come into force at once.

2. Addition of new clauses to sub-rule (3) of Rule 10 – In sub-rule (3) of Rule 10 of the Meghalaya Medical Attendance Rules, 1981, after Clause (ad), the following new clauses (ae) shall be added, namely:-

“(ae) Jaslok Hospital & Research Centre, Mumbai”.

Smti. B. Macaulay,

Under Secretary to the Govt. of Meghalaya,
Health & Family Welfare Department.

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Memo No.Health.136/80/Pt.-I/3-A,

Dt. Shillong, the 29th April, 1999

Copy to:-

- 1) The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication in the Meghalaya Gazette.
- 2) All Administrative Departments.
- 3) All Heads of Departments.

- 4) The Director of Health Services, (MI)/(MCH & FW)/(Research), Meghalaya, Shillong.
- 5) The Managing Director, Jaslok Hospital & Research Centre, Mumbai. He is requested to furnish the total schemes of offer of Hospital services for our State Government Employees in two sets, one to Director of Health Services (MI), Meghalaya, Shillong & one to the Health & F.W. Department Govt. of Meghalaya Addl. Sectt(e) (MYNTDU) Building Room No. 502.
- 6) The Director of Health Services (MI), Meghalaya, Shillong. He is requested to contact the Managing Director of Jaslok Hospital and Research Centre, Mumbai and request him to furnish with 2 (two) copies of schemes of offer on top priority basis.

By Order etc.,

(Smti. B. Macaulay),

Under Secretary to the Govt. of Meghalaya,

Health & Family Welfare Department.

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